

No. L-1/268/2022/CERC dt. 15th May 2023
CENTRAL ELECTRICITY REGULATORY COMMISSION

Subject: Terms and conditions of tariff for the tariff period starting from 1.4.2024 - Seeking of information from Central Generating Companies, Joint Ventures Companies, Independent Power Producers and Central/Inter-State Transmission Companies whose tariff is being regulated by CERC.

Vide order dated 13th April 2023 the last date for furnishing information related to operational data and O&M expenses was extended up to 15th May 2023.

Considering the difficulties faced by Transmission/Generation companies, the last date of submission of the information is extended up to 30th May 2023. No further extension will be allowed by the Commission.

The information/data be submitted:

- (i) in hard copy, and
- (ii) through E-mail at tariff-reg@cercind.gov.in
